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SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

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SCBA/Genl/2026/ Date:12 October 2026

RESOLUTION

The Supreme Court Bar Association condemns the statements circulated on social media seeking the resignation of the Hon'ble Chief Justice of India.

Every person has the opportunity to approach the courts and seek remedies in accordance with law. Statements of this nature belittle the institution of the judiciary and amounts to an attempt to interfere with the administration of justice.

The SCBA calls upon its members and all other individuals to maintain the dignity and decorum of the Supreme Court of India

PRAGYA

PRAGYA BAGHEL

Hony.Secretary

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